

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

(ORDERS BY THE GOVERNOR)

NOTIFICATION

Dated Shillong, the 9th December, 2021.

No. LJ(A)86/2021/45 - The Governor of Meghalaya is pleased to appoint the Public Prosecutor/Govt. Pleader, East Jaintia Hills, Khliehriat as the Govt. Pleader to take up the matter on behalf of the office of the Inspector Legal Metrology, Khliehriat with immediate effect and until further orders.

Sd/-
Secretary to the Govt. of Meghalaya,
Law Department.


Memo No. LJ(A)86/2021/45-A,

Dated Shillong, the 9th December, 2021.

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioner, East Jaintia Hills District, Khliehriat.
4. The District & Session Judge, East Jaintia Hills District, Khliehriat.
5. The Superintendents of Police, East Jaintia Hills District, Khliehriat.
6. Shri Shitmon Pdang, Public Prosecutor/Govt. Pleader East Jaintia Hills, Khliehriat.
7. Law (B) Department.
8. DEO, Law Department.
9. Guard file.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.